

(b) The benefits regarding gratuity etc. of different grades of Government employees are regulated with reference to their basic conditions of service, pay, the nature of their duty and the inducement that is reasonable and necessary.

हिन्दी स्टैनोग्राफर

६५१ { श्री मोहन स्वल्प
श्री कुलवचन राय

क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि

(क) इस समय केन्द्रीय सचिवालय में कुल कितने हिन्दी स्टैनोग्राफर्स काम कर रहे हैं ;

(ख) संघ लोक सेवा आयोग द्वारा किसी भी परीक्षा के लिये कम से कम कितने स्थानों का होना आवश्यक है ;

(ग) क्या संघ लोक सेवा आयोग द्वारा हिन्दी स्टैनोग्राफरों की नियुक्ति के लिये आज तक कोई परीक्षा ली गई है ; और

(घ) यदि नहीं, तो भविष्य में ऐसी परीक्षा कब ली जायेगी ?

गृह-कार्य मंत्रालय में राज्य-मंत्री (श्री वातार) : (क) २८.

(ख) से (घ) तक. संघ तक सेवा आयोग द्वारा परीक्षा लेना तभी उचित होगा जब कि हिन्दी स्टैनोग्राफरों की पर्याप्त संख्या में आवश्यकता हो। इसके लिये कोई न्यूनतम संख्या निर्धारित नहीं की गई है।

हिन्दी स्टैनोग्राफरों की घनी इतनी कम संख्या में आवश्यकता है कि उनके स्थानों की तदर्थ आचार पर पूर्ति ज्यादा सुविधाजनक समझी जाती है। इसलिये अभी तक संघ लोक सेवा आयोग द्वारा कोई परीक्षा नहीं ली गई। यह कहना सम्भव नहीं है कि ऐसी परीक्षा कब होगी।

यह हिन्दी स्टैनोग्राफरों की तेजी में बढ़ती हुई मांग तथा उनके रिक्त स्थानों की संख्या पर निर्भर करती है।

Multi-purpose Schools in Andhra

652. Shri B. S. Murthy: Will the Minister of Education and Scientific Research be pleased to refer to the reply given to Starred Question No. 357 on the 25th July, 1957 and state:

(a) the number of multi-purpose Schools started in the Andhra Pradesh during the period of the Second Five Year Plan so far; and

(b) the amount of Central aid asked for and given during 1956-57 and 1957-58 (so far) for this purpose?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) Two—during 1956-57

(b) No Central assistance for this scheme was asked by the State Government during 1956-57. In the State educational development plan for 1957-58 an amount of Rs. 58,000 has been provided out of which the proposed central share amounts to Rs. 34,800. No amount has, however, been sanctioned so far.

Grants for Scientific Research

653. Shri B. S. Murthy: Will the Minister of Education and Scientific Research be pleased to state:

(a) the amount of grants given to the Andhra and Venkataswara Universities during 1956-57 for pursuing scientific research; and

(b) the subjects of research?

The Minister of State in the Ministry of Education and Scientific Research (Dr. K. L. Shrivastava): (a) —

Andhra University	Rs. 4,09,000
Sri Venkateswara University	Rs. 1,35,000

(b) A statement giving the requisite information is laid on the Table. [See Appendix III, annexure No. 15.]